Shifting of Government Offices

3394. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DAVELOPMENT be pleased to state:

(a) whether there is any proposal to shift some of the Government offices to the East and North-west of Delhi to check congestion and crowd on the roads;

(b) if so, the details thereof; and

(c) if not, the reasons thereof together with steps taken by Government to check congestion and crowd on the roads?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) to (c). The information is being collected and will be laid on the Table of the House.

Rules for Change of Government Accommodation

3395. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government servants are eligible for change only once in the case of their accepting an offer of allotment of accommodation:

(b) whether Government propose to review the rules to ensure that the applications of employees for change of accommodation remain valid till they get the desired change of their preference;

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) and (c). Since change of accommodation is given on their preference, there is no proposal for review of the existing policy.

(d) No such record is maintained

Facility for Filling up Teeth in Hospital

3396. SHRI MADAN LAL KHURANA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether facilities are not available to the patients in the Union Government Hospitals in Delhi for filling up teeth cavities etc. and the patients are left at the mercy and exploitation of dentists outside;

(b) if so, the details of steps taken to provide this facility to the patients in hospitals on charges; and

(c) if not, the reasons thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) Facilities for filling up teeth cavities etc. to the patients in the Union Government Hospitals in Delhi are available.

(b) and (c). Does not arise.

(c) if not, the reasons therefor; and

(d) the details of the employees who were not offered accommodation after they rejected the allotment offered once during 1989-90?

3397. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOP-MENT be pleased to state:

(a) whether a committee was appointed to assess the working of the D.D.A. to find out ways and means to reduce the heavy expenditure on D.D.A. establishment; and